

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1001**

**TO BE ANSWERED ON THE 10<sup>th</sup> FEBRUARY, 2021/ 21 MAGHA, 1942 (SAKA)**

**HSRP ILLEGALLY MADE IN DELHI**

**1001 . SHRI VISHAMBHAR PRASAD NISHAD:**

**CH. SUKHRAM SINGH YADAV:**

**SMT. SAMPATIYA UIKEY:**

**Will the Minister of Home Affairs be pleased to state:**

**(a) whether Government is aware that the High Security Registration Plate (HSRP) is being illegally made by many shopkeepers in Delhi in a spurious manner and being installed on vehicles;**

**(b) if so, the details thereof; and**

**(c) the steps taken to prevent illegal manufacturing of HSRP and to prevent their being installed on vehicles?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) & (b): The Department of Transport, Govt. of NCT of Delhi has informed that no such information/complaint has been received by them in this regard. The Delhi Police has informed that one case has been registered against a shopkeeper, who was illegally making, selling and installing High Security Registration Plates(HSRP) in a spurious manner on vehicles. In this regard, an FIR No.26/21 dated 14.01.2021 under Section 420 of IPC and 39/50/177 Motor Vehicle Act, has been lodged by the Police Station, Kashmere Gate against the accused.**

**(c): Delhi Police personnel/officers have been sensitised and directed to take all proactive steps to prevent such type of crime. Besides this, they have also been directed to take immediate legal/punitive action against the culprit as and when any such crime comes to notice.**

\*\*\*\*\*